

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**42. Intervention Petition/8/2023 CA 242/2023 CA 259/2023 CA 317/2023 in
CP/268(MB)2022**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2024**

**NAME OF THE PARTIES:- Catalyst Trusteeship Ltd. Vs. Fun Gateway
Arena Private Limited
IN THE MATTER OF
Fun Gateway Arena Private Limited
V/s
Smaaash Leisure Limited**

Section: Rule 11 of NCLT Sec. 241(1), Sec. 242(4) of Companies Act, 2013

ORDER

Counsel, Aniket Dighe appeared for the Applicant in Intervention Petition 8 of 2023.

List all these Applications on **07.10.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)